

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.30411/2018

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AMAR CHANDRA
IA 157960/2018-CONDONATION OF DELAY IN FILING

Respondent(s)

Date : 21-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBERS]

For Petitioner(s)

Mr. Ashutosh Kumar Sharma, Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the office report.

Two weeks' time is granted to do the needful.

(Pooja Arora)
Court Master

(Kailash Chander)
Assistant Registrar